

Serial No. of Order	Date of Order	Order with Signature
4 16-4-97	<u>OA Nos. 709 to 713/95</u> Order pronounced in open Court. As per the observations and direction contained in the order dated 16.4.1997 in separate sheets, the Original Applications are allowed in part.	<u>order dt. 5.1.96</u> <u>Four weeks time is allowed to file counter. Thus, N.A. 20/96 is disposed of accordingly</u> <u>Vice-Chairman</u> <u>16.4.97</u> <u>GS</u> <u>Registration</u> <u>Counter not filed</u> <u>15.1.96 Regd</u> <u>order dt. 16.1.96</u> <u>counter to be filed by three weeks</u> <u>GS</u> <u>Registration</u> <u>Counter not filed</u> <u>22/2/96 Regd</u>